

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).20624/2007

(From the judgement and order dated 03/07/2007 in STR No.13/1987 of the
HIGH COURT OF DELHI AT NEW DELHI)

M/S DCM LIMITED

Petitioner(s)

VERSUS

COMMR.OF SALES TAX,DELHI

Respondent(s)

(With prayer for interim relief)

WITH SLP(C) Nos. 20654, 20655, 20693, 20750 of 2007
(With prayer for interim relief and office report)
(With appln.(s) for amendment of SLP in SLP 20624 & 20654 of 2007)

Date: 25/04/2008 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.H. KAPADIA
HON'BLE MR. JUSTICE B. SUDERSHAN REDDY

For Petitioner(s) Mr. S.K. Bagaria, Sr.Adv.
Mr. Praveen Kumar,Adv.

For Respondent(s) Mrs. Neera Gupta, Adv.
for Mr. B.K. Prasad, Adv.

UPON hearing counsel the Court made the following
ORDER

Amended petitions to be taken on record.

Stand over for four weeks to enable the respondent to file
counter affidavit.

(N. ANNAPURNA)
COURT MASTER

(MADHU SAXENA)
COURT MASTER